

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF APPEAL FROM ORDER (SINGLE JUDGE) READY MATTERS AS ON 31-05-2020

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	AO/38/2015	ADV. JITENDRA P. SUPEKAR	DELPHINE PREMILA MENZEL @ DELPHINE MENZEL AND 2 ORS.,	WAVE IMPEX PVT. LTD.,	ADV. PARAG S RAO FOR RESPONDENT ADV. DON D'SOUZA JOSE TICLO FOR RESPONDENT ADV. VIDYESH A. NAIK FOR RESPONDENT	
2	AO/47/2016	ADV. SAHISH MAHAMBREY ADV. PALLAVI KARMALKAR ADV. KISHORE AROSKAR	RUKMINI DATTARAM KAMAT.	STATE OF GOA, THR. CHIEF SECRETARY AND 4 ORS.	ADV. ASHWIN D. BHOBE R.NO.4 & 5 ADV. SAGAR SARMALKER FOR R.NO.4 & 5 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.4 & 5	ADMIT - POSTAL CHARGES NOT PAID TO ISSUE ADMIT NOTICE TO R-1 & R-3 - AS PER ORDER DTD.11/07/2019 PASSED BY LD. REGISTRAR(J), TILL DATE POSTAL CHARGES NOT PAID TO ISSUE ADMIT NOTICE TO R-1 & R-3 - HENCE MATTER PLACED BEFORE THE HON'BLE COURT FOR ORDERS -
3	AO/73/2016	ADV. NIGEL DA COSTA FRIAS ADV. NAGVEKAR PRATIKSHA RAMKRISHNA ADV. SHRUTI BHOMKAR	JOHN VINCENT FERNANDES AND ANR.,	VICTOR LOUDORICUS D\SOUZA AND 4 ORS.,	ADV. GURU SHIRODKAR R-1(A-D),R-2 & 5 ADV. PRITAM ROHIDAS GAUDE R-1(A-D),R-2 & 5 ADV. VARSHA PARAB R-1(A-D),R-2 & 5 ADV. SAWANT SHANKAR BALKRISHNA R-1(A-D),R-2 & 5 ADV. WINNIE COUTINHO FOR R.NO.3 & 4 ADV. SHARMILA SLAVI FOR R.NO.3 & 4 ADV. MUJAHIDIN SHAIKH FOR R.NO.3 & 4 ADV. WILBUR MENEZES FOR R.NO.3 & 4	- SERVICE IS COMPLETE - AFFIDAVIT IN REPLY IS FILED AT PAGE NO.238-242 -

WITH

	CA/252/2016 IN AO/73/2016	ADV. NIGEL DA COSTA FRIAS ADV. NAGVEKAR PRATIKSHA RAMKRISHNA ADV. SHRUTI BHOMKAR	JOHN VINCENT FERNANDES AND ANR.,	VICTOR LOUDORICUS D\SOUZA AND 4 ORS.,	ADV. GURU SHIRODKAR R-1(A-D),R-2 & 5 ADV. MUJAHIDIN SHAIKH FOR R.NO.3 & 4 ADV. SHARMILA SLAVI FOR R.NO.3 & 4 ADV. SAWANT SHANKAR BALKRISHNA R-1(A-D),R-2 & 5 ADV. VARSHA PARAB R-1(A-D),R-2 & 5 ADV. PRITAM ROHIDAS GAUDE R-1(A-D),R-2 & 5 ADV. WINNIE COUTINHO FOR R.NO.3 & 4 ADV. WILBUR MENEZES FOR R.NO.3 & 4	FOR INTERIM RELIEF - AMENDMENT CARRIED OUT AS PER ORDER DTD.17/07/2019 PASSED BY THIS HON'BLE COURT IN MCA/176/2019 -
4	AO/7/2017	ADV. JOAQUIM GODINHO ADV. N. FERNANDES ADV. V. GAONKAR	GUIA NECTAVIO WILSON VALLADARES AND ANR.,	JOSE BASILIO FILIPE DO ROSARIO WALTON VALADARES E SILVA AND 2 ORS.,	ADV. PRANAY A KAMAT FOR R.NO.1 & 2	ADMIT - POSTAL CHARGES NOT PAID TO ISSUE ADMIT NOTICE TO R-3 & STAY WRIT - IN VIEW OF ORDER DTD.11/04/2019 PASSED BY LD. DY. REGISTRAR MATTER IS PLACED BEFORE THE HON'BLE COURT FOR ORDERS -
	WITH AO/32/2017	ADV. F.E. NORONHA ADV. MANDA SUTAR ADV. SWETA SAWANT	ALIRIO SALDANHA AND ANR.,	ALLAIN NAPOLEAO SALDANHA AND ANR.,	ADV. MELWIN ASSIS VIEGAS FOR R.NO.1 & 2	
	WITH CA/145/2017 IN AO/32/2017	ADV. F.E. NORONHA ADV. MANDA SUTAR ADV. SWETA SAWANT	MR. ALIRIO SALDANHA AND ANR.,	MR. ALLAIN NAPOLEAO SALDANHA AND ANR.,	ADV. MELWIN ASSIS VIEGAS FOR R.NO.1 & 2 ADV. MELWIN ASSIS VIEGAS FOR R.NO.1 & 2	FOR STAY
5	AO/11/2017	ADV. ASHWIN D. BHOBE ADV. ANNELEISE FERNANDES ADV. BHOBE SHRADHA SUBHASH	FRANCISCO XAVIER MIRANDA.,	MANNEKBEN S. TANDEL AND 7 ORS.,	ADV. DEVIDAS J. PANGAM	- AS PER THE ORDER DT.10/10/17, DOCUMENT NOT FILED - REPLY ON BEHALF OF R-1 TO R-7 FILED BY ADVOCATE IS KEPT IN THE FILE AT PAGE NO. 424.

6	AO/20/2017	ADV. ASHWIN D. BHOBE ADV. SAGAR SARMALKER	SUNIL KUMAR.,	PARASNATH SINGH AND 7 ORS.,	ADV. ANTHONY JOE D'SILVA FOR R.NO.3(E) & R-4 ADV. ANTHONY JOE D'SILVA FOR RESP. 3(A)TO(E) ADV. PETHKAR TRUPTI MAHADEV FOR R.NO.1 & 2 ADV. NAIK SALOME DINESH FOR R.NO.1 & 2 ADV. DINESH EKNATH NAIK FOR R.NO.1 & 2	- SERVICE IS COMPLETE - - FOR SETTLEMENT.	
	WITH						
	CA/82/2017 IN AO/20/2017	ADV. ASHWIN D. BHOBE ADV. SAGAR SARMALKER	SUNIL KUMAR.,	PARASNATH SINGH AND 7 ORS.,	ADV. DINESH EKNATH NAIK FOR R.NO.1 & 2 ADV. ANTHONY JOE D'SILVA FOR R.NO.3(E) & R-4 ADV. PETHKAR TRUPTI MAHADEV FOR R.NO.1 & 2 ADV. NAIK SALOME DINESH FOR R.NO.1 & 2	FOR INJUNCTION	TEMPORARY
	WITH						
	MCA/702/2017 IN AO/20/2017	ADV. ASHWIN D. BHOBE	SUNIL KUMAR.,	PARASNATH SINGH AND 7 ORS.,	ADV. DINESH EKNATH NAIK FOR R.NO.1 & 2 ADV. ANTHONY JOE D'SILVA FOR R.NO.3(E) & R-4 ADV. NAIK SALOME DINESH FOR R.NO.1 & 2 ADV. PETHKAR TRUPTI MAHADEV FOR R.NO.1 & 2	FOR RE-SERVICE	
7	AO/26/2017	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	JAYASHRI N. RAJESBHOSALE @ BIMABAI R. R. SARDESSAI, REP. BY ATT. BHUPENDRASINGH N. RAJEBHOSALE.	STATE OF GOA, THR. THE CHIEF SECRETARY AND 7 ORS.,	ADV. VISHWADH SARDESSAI FOR R.NO.1	SERVICE IS COMPLETE -	
	WITH						
	CA/110/2017 IN AO/26/2017	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	JAYASHRI N. RAJESBHOSALE @ BIMABAI R. R. SARDESSAI, REP. BY ATT. BHUPENDRASINGH N. RAJEBHOSALE.	STATE OF GOA, THR. THE CHIEF SECRETARY AND 7 ORS.,	ADV. VISHWADH SARDESSAI FOR R.NO.1	FOR INJUNCTION	TEMPORARY
8	AO/32/2017	ADV. F.E. NORONHA ADV. MANDA SUTAR ADV. SWETA SAWANT	ALIRIO SALDANHA AND ANR.,	ALLAIN NAPOLEAO SALDANHA AND ANR.,	ADV. MELWIN ASSIS VIEGAS FOR R.NO.1 & 2		

12	AO/50/2018	ADV. DHAVAL DAMODAR ZAVERI	LUCIA PEREIRA E BARRETO AND 9 ORS.,	SABAS SEQUEIRA AND 14 ORS.,	ADV. YOGESH V. NADKARNI FOR RESP. 1TO3 ADV. R. SHIRODKAR FOR RESP. 1 TO 3 ADV. TAMANNA ANIRBAN GUPTA FOR RESP. 1 TO 3 ADV. KAMAT SANKET DATTA FOR RESP. 1 TO 3 ADV. DHURI PRATIMA ANAND FOR RESP. 1 TO 3 ADV. DIVYA RAVIRAJ SHIRGAM FOR RESP. 1 TO 3	ADMIT - NOTICE ISSUED TO R-1 TO R-3 ARE SERVED - AS PER ORDER DTD.01/08/2019 PASSED BY LD. REGISTRAR(J) TILL DATE POSTAL CHARGES NOT PAID TO ISSUE ADMIT NOTICE IN R/O R-4 TO R-15 AND STAY WRIT. HENCE MATTER PLACED BEFORE THE HON'BLE COURT FOR ORDER -
13	AO/51/2018	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELEISE ADV. THALI BALKRISHNA VISHWANATH	JAYASHRI NANASAHAB RAJEBHOSALE @ BIMABAI RAUJI RANE,REP. BY POA, VIKRAMSINH N. RAJEBHOSALE AND ANR.,	STATE OF GOA, THR. CHIEF SECRETARY AND 5 ORS.,	ADV. DEEPAK GAONKAR ADV. SUSAN LINHARES FOR R.NO.1 TO 4	CAVEAT NOTICE IS SERVED - LD. AGA WAIVES SERVICE FOR R-1 TO R-4 - LD. COUNSEL FOR RESPONDENT WAIVES SERVICE FOR R-5 - COMPILATION FILED
	WITH CA/235/2018 IN AO/51/2018	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELEISE ADV. THALI BALKRISHNA VISHWANATH	JAYASHRI NANASAHAB RAJEBHOSALE @ BIMABAI RAUJI RANE,REP. BY POA, VIKRAMSINH N. RAJEBHOSALE AND ANR.,	STATE OF GOA, THR. CHIEF SECRETARY AND 5 ORS.,	ADV. DEEPAK GAONKAR ADV. SUSAN LINHARES FOR RESPONDENT 1 TO 4	FOR STAY - NOTICE ISSUED TO R-6 IS SERVED - WAKALATNAMA NOT FILED ON BEHALF OF R-5 & R-6 - REPLY NOT FILED
14	AO/26/2019	ADV. SHIVRAJ GAONKAR ADV. LOHAR JAIRAJ ASHOK	MAHESH KUMAR DAGA AND ANR.,	MAXIMO SANTOS FERNANDES AND 4 ORS.,	ADV. ABHISHEK SAWANT FOR R.NO.1-5 ADV. VAIGANKAR SAMIKSHA MADHUKAR FOR R.NO.1-5 ADV. ASMITA NAKUL TIRODKAR FOR R.NO.1-5 ADV. SOMNATH B. KARPE FOR R.NO.1-5	- SERVICE REPORT IS AWAITED FROM OVERSEAS -
15	AO/48/2019	ADV. MARK LOBO ADV. RINKY OTAWANEKAR ADV. JENNY LOBO	DENNIS MARTINS @ DENIS MARTINS AND ANR.,	FRANGIPANI CUISINE AND HOTELS PVT. LTD., REP. BY ITS REP., SAMIR CHOPDEKAR AND ANR.,	ADV. RODRICKS ANDREA OLIMA	-NOTICE ISSUED TO R-2 IS UNSERVED

Assistant Registrar
High Court of Bombay at Goa,
Panaji.

